

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
TONE ENGINEERING INDIA PRIVATE LIMITED

1	Name of Corporate Person	Tone Engineering India Private Limited
2	Date of Incorporation of Corporate Person	08/11/2013
3	Authority under which Corporate Person is Incorporated / Registered	RoC-Bangalore
4	Corporate Identity Number of Corporate Person	U74900KA2013FTC071740
5	Address of the Registered Office and Principal Office (if any) of Corporate Person	Ground Floor, Off Papanna Street L-01, Shilton Heights, St. Marks Road Bangalore Karnataka 560025 INDIA
6	Liquidation Commencement Date of Corporate Person	18/03/2021
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. ThirupalGorige No. 87, 2nd Floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd Stage, Bangalore-560076, India Cell +91 94483 84064, LL +91 80 6532 2360 Email: gthirupal@gmail.com IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030
8	Last date for submission of claims	16/04/2021

Notice is hereby given that Tone Engineering India Private Limited has commenced voluntary liquidation on 18th March, 2021.

The stakeholders of Tone Engineering India Private Limited are hereby called upon to submit a proof of their claims, on or before 16th April, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20.03.2021
Place: Bangalore




ThirupalGorige
Liquidator